

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2515
TO BE ANSWERED ON THE 03rd August, 2021

HAR MEDH PAR PED

2515. SHRI DEVJI M. PATEL:
SHRI BALAK NATH:
SHRI SUNIL KUMAR SINGH:
SHRI SUMEDHANAND SARASWATI:
SHRIMATI JASKAUR MEENA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the salient features of Har Medh Par Ped Scheme;
- (b) the details of the funds sanctioned, allocated and utilized so far in Rajasthan under the said scheme;
- (c) whether the Government is implementing Har Medh Par Ped Scheme to promote agro forestry, if so, the details thereof;
- (d) the total number of trees planted in the country including Sikar, Jhunjhunu, Jalore, Sirohi of Rajasthan under the said scheme along with the achievements of this scheme, year-wise; and
- (e) the target fixed under the said scheme and the achievement made so far in this regard along with the outcome thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): Department of Agriculture & Farmers Welfare is presently implementing a scheme viz. Sub-Mission on Agroforestry (SMAF)-Har Medh Par Ped, since 2016-17.

The salient features of the scheme are to encourage and expand tree plantation in a complementary and integrated manner with crops and livestock to improve

productivity, employment opportunities, income generation and livelihoods of rural households, especially the small farmers. Multipurpose tree species like Sheesam, Teak, Eucalyptus, Malabar Neem, Ardu, Sandalwood, Poplar, Imli, Mango, etc. are promoted for plantation on farm land along with agricultural crops.

The scheme is implemented in the States having liberalized felling and transit-regulations for transport of timber. Presently, the scheme is being implemented in 23 States/Union Territories (UTs) viz. Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh, Mizoram, Meghalaya, Manipur, Nagaland, Jammu & Kashmir and Ladakh.

The scheme is being implemented on sharing of expenditure between Central and State Government in the ratio of 60:40 for general category of States, and 90:10 for North Eastern and Himalayan States and 100% in case of UTs & National Agencies.

(b): The details of the funds sanctioned, allocated and utilized so far in Rajasthan under the SMAF scheme are as under:

(Rs in Lakh; Central Share)

Financial Year	Allocation	Sanction/Release	Expenditure	Unspent Balance
2017-18	1200.00	600.00	45.15	554.85
2018-19	400.00	0.00	160.08	394.77
2019-20	100.00	0.00	75.44	319.33
2020-21	15.00	0.00	64.37	254.96
2021-22	50.00	--	--	---
Total	1765.00	600.00	345.04	254.96

(c): Yes, Sir. Details are as given at point (a) above.

(d): Since inception of the scheme in 2016-17, around 401.0 lakh trees have been planted and an area of 93,809 hectares has been covered under the scheme. A total 29.9 lakh plants have been planted in Rajasthan including districts of Sikar (1.57 lakh), Jhunjhunu (1.16 lakh) Jalore (0.30 lakh) and Sirohi (0.15 lakh) so far.

(e): The details of target and achievement made so far in the scheme are given below:

Parameters	2016-17		2017-18		2018-19		2019-20		2020-21	
	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement
No of Nurseries	337	85	618	206	587	297	293	126	170	94
Area Covered (Ha)	25136	2586	31476	24195	23358	26344	16818	15759	18143	24925
Total Plantation (Lakh Trees)	87.8	9.138	112	117.7	144	103.66	130	66	111	105.1

*Target as per Annual Action Plan.
